

21

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 10.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.50/ 2017	-	Hearing	244(1)	M. Krishna @ Marishamappa

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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The matter is listed today for compliance. No representation for petitioner. Petitioner is called, absent. This is the third time the matter is listed for compliance. Today also, there is no representation.

When the matter is listed for compliance, neither the petitioner nor his counsel appeared before the Tribunal.

As a last chance, time is extended till 28.08.2017. If the petitioner or his counsel fails to appear on that day and comply the objections raised, further orders will be passed.

Meanwhile, Registry is directed to issue notice to the petitioner and to the counsel for the petitioner.

List it on 28.08.2017.

  
MEMBER (J)

  
MEMBER (T)